

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. O.A. 350/01090/2016

Date of order: 15.1.2018

Present: Hon'ble Dr. Nandita Chatterjee, Administrative Member

**Jaya Sengupta,
Daughter of Late Bijoy Dey,
Aged about 58 years,
Unemployed, Residing at
AD-152, Sushiljyoti Avenue,
Rabindra Pally, Prafulla Kanan,
Rajarhat - Gopalpur, Baguiati,
North 24 - Parganas, Pin - 700 101.**

.. Applicants

Vs.

1. **The Union of India,
Service through the Secretary,
Ministry of Communication,
Sanchar Bhavan,
New Delhi - 110 001.**
2. **The Chief General Manager,
Kolkata Telephones,
Telephone Bhawan,
Kolkata - 700 001.**

.. Respondents

For the Applicant : **Mr. T.K. Biswas, Counsel**

For the Respondents : **Mr. M.K. Ghara, Counsel
Ms. C. Mukherjee, Counsel**

O R D E R

Per Dr. Nandita Chatterjee, Administrative Member:

1. Ld. Counsel for the applicant and respondents are both present.

2. Ld. Counsel for the applicant draws the attention of the Bench to the relief sought for in which, inter alia, the following has been sought:-

“ xxxxx xxxxx xxxxx

(b) An order directing the respondents to consider the representation dated 15.12.2015 (Annexure A-6) within specified period.”

3. Ld. Counsel for the respondents are also heard.

4. Without going into the merits of the case, this matter is disposed of by directing respondent No. 2 i.e. Chief General Manager, Kolkata Telephones, Telephone Bhawan, Kolkata to dispose of the representation of the applicant dated 15.12.2015 (Annexure "A-6" to the O.A.) (subject to the same having been received at his end) with a reasoned and speaking order and with reference to the updated orders of DOP&T in this regard within a period of six weeks from the date of issue of this order. Ld. Counsel for the applicant will ensure that the copy of the representation is made available to respondent No. 2 in this regard.

5. With this direction, the O.A. is disposed of. No costs.

Sd/-

**(Dr. Nandita Chatterjee)
Administrative Member**

SP

